


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 10/15	TP 94/16	Hearing	111	K. Ravinder Reddy Vs Alliance Business School & 2 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SNIEHA MADINUR FOR CONVERSE LAW 8861324242	PETITIONER	

Counsel for petitioner is present. CA 07/2016 is taken up today. Counsel for petitioner in CA 07/2016 is absent. The counsel appearing for respondents in CA 07/2016, who is the petitioner in the main petition informed the tribunal that copy of the petition in CA 07/16 is not served on her to enable her to file objections.

For service of copy of petition and also for filing objections, list it on 25.10.2017.


MEMBER (J)